

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).357/2022

DELIMITATION DEMAND COMMITTEE FOR THE STATE OF
ARUNACHAL PRADESH ASSAM MANIPUR AND NAGALAND
IN NORTHEAST INDIA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 19-05-2022 This petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Gaichangpou Gangmei, Adv.(Mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Gaichangpou Gangmei, learned
counsel for the petitioner, we deem it appropriate to direct the
Registry to list the matter after the summer vacations before an
appropriate Bench.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)